

ITEM NO.1

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 696/2023

SITA RAM

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

([ONLY I.A. NO. 137991 OF 2024 IN CRIMINAL APPEAL NO. 2456 of 2023
IS LISTED UNDER THIS ITEM.])

WITH CrI.A. No. 2456/2023 (II)

(FOR GRANT OF BAIL ON IA 137991/2024, IA No. 137991/2024 - GRANT
OF BAIL)

Date : 17-09-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Uday Prakash Yadav, Adv.
Ms. Harshita, Adv.
Mr. Nakul Dev, Adv.
Mr. S K Giri, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s) Mr. Sunil Kumar Singh, Adv.
Ms. Mukti Singh, AOR

Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. NO. 137991 OF 2024 IN CRIMINAL APPEAL NO. 2456 of 2023

1. We are not inclined to entertain this application at this stage. The application is, accordingly, dismissed.
2. However, the applicant is entitled to renew his request after he completes eight years of actual sentence.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER